

CP NO. 5(ND)/2012  
RT No.06/2016

Ms.Sudevi Beriwal @Shalini Beriwal. ...Petitioner

Versus.

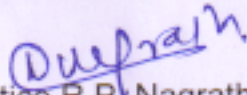
M/s Shree Lalit Fabrics Pvt. Ltd. & Ors. ...Respondents

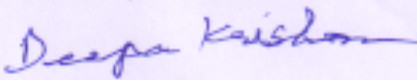
Present: Mr. Aashish Chopra with Ms.Rupa Pathania,  
Advocates for petitioner.  
Mr. Rakesh Kumar with Mr. Vaibhav Sahni,  
Advocates for respondents.

Mr. Vaibhav Sahni, Advocate for respondents moved an application dated 19.08.2016 with advance copy to the counsel opposite, but the Office has not entered the application in the relevant register. Let the same be entered as Misc. Application in the relevant register.

Reply to the said application has been filed today by the learned counsel for petitioner and copy supplied to the counsel opposite. The application ~~was~~ be listed along with the main case.

Matter be posted for arguments on 15.09.2016.

  
(Justice R.P. Nagrath)  
Member (Judicial)

  
(Deepa Krishan)  
Member(Technical)

September 06, 2016

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